

Format for quarterly compilation of data:

**CASES INSTITUTED AND DISPOSED IN THE I QUARTER OF THE YEAR 2021**

**HIGH COURT OF SIKKIM**

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) ( Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI	(Civ. + CrI)
High Court of Sikkim	I	202	37	239	30	13	43	29	10	39	203	40	243

**ANNEXURE-II**

**STRENGTH OF JUDGES**

Total Sanctioned Strength (II Qtr.)	Total Working Strength (II Qtr.)	Vacancy
03	03	00



Prepared by  
*[Signature]*  
 Assistant Registrar  
 High Court of Sikkim  
 Gangtok